

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) As the existing personnel are to be trained to conduct business in Hindi as well, it is not the intention to recruit Hindi stenographers through the U.P.S.C.

(c) Does not arise.

Representation of S.C. and S.T. in Government Offices

1599. { Shri Buta Singh:
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that all the Heads of Departments of Government of India are required to submit yearly communal returns regarding the representation of the Scheduled Castes and Scheduled Tribes to the Ministry of Home Affairs; and

(b) if so, whether the communal returns submitted by the Directorate of P. & T. and the Railway Board for the last five years will be placed on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Annual returns regarding special representation in services were required to be furnished to the Ministry of Home Affairs till the year 1960. From 1961, the various attached and subordinate offices are to furnish such returns to their respective Ministries and the Ministry of Home Affairs calls for only a few returns for test-check.

(b) It is not proposed to place these returns on the table of the House.

मध्य प्रदेश में कोयला खानें

१६००. श्री चांडिक : क्या खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जुनारदेव (मध्य प्रदेश) क्षेत्र में बहुत सी कोयले की खानें हैं, लेकिन वहां के अनेक पट्टेदारों को कोयला निकालने की मुमानियत कर दी गई है और परिणामतः खानें बन्द पड़ी हैं जिसके कारण उस क्षेत्र के हजारों खनिक बेकार होकर बाहर चले जा रहे हैं ; और

(ख) ऐसे कौन से कारण हैं जिनकी वजह से पट्टेदारों को कोयला निकालने की मुमानियत की गई है ?

खान और ईंधन मन्त्री (श्री के० दे० मालविया) : (क) और (ख). सामग्री इकट्ठी की जा रही हैं और यथा समय सभापटल पर रखी जायेगी ।

Burglary Cases

1601. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that culprits in 13 out of the 19 theft and burglary cases reported on an average everyday in Delhi go scotfree and the cases against them are filed as untraced;

(b) if so, the reasons for the same; and

(c) the steps taken or proposed to be taken to improve the situation?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) About 19 cases of theft and burglary are reported daily in Delhi. Of these about 21 per cent are detected.

(b) By their very nature it is often difficult to work out these cases.

(c) Besides continued police vigilance in the form of patrolling and surveillance over bad characters increasing use is being made of scientific aids for the detection of these crimes.